

memoranda, inter alia, suggesting measures for safeguarding depositors interests were, however, received from the said Association in 1979, the contents whereof have been noted for such action as might be deemed appropriate at the time of next amendment to the Companies Act.

Committee on use of Plastics in Agriculture

6697. SHRI B. V. DESAI: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government have decided to set up a 15-Member National Committee on the use of plastics in agriculture;

(b) whether Government have been considering for some time the promotion and development if uses of plastics in agriculture and irrigation as a major step in improving agriculture yields and efficiency;

(c) what are the terms and conditions of this committee; and

(d) when the committee is likely to submit its report?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) and (b). Yes, Sir.

(c) The terms of reference of the Committee are as follows:

(i) To review the possibilities of use of plastics in agriculture with special reference to:—

- (a) plant and crop protection;
- (b) irrigation and optimum use of water;
- (c) application of plant nutrients and pesticides;
- (d) handling and storage of agriculture products;

(e) any other related area.

(ii) To review the overall economics of application of plastics in different areas under Indian conditions and to suggest measures for increased use of plastics consistent with the established practices which are suitable in the Indian context;

(iii) Suggest in-depth studies on new products, new applications and on systems required for using plastics materials in agricultural sector;

(iv) Review the impact of the use of plastics in agriculture on environment;

(v) Review the existing facilities for the production of plastics products for use in agriculture including technological back-up for the conversion industry, availability of moulds and tools and to make recommendations on strengthening the existing system to promote the production of these products in the rural sector.

(d) The term of the Committee will be initially for a period of two years and the Committee will submit its Report at the end of its term, but the Committee may submit interim Reports as often as necessary.

D.V.C.'s Budget for 1981-82

6698. SHRI CHITTA BASU: Will the Minister of ENERGY be pleased to state:

(a) whether the DVC (Damodar Valley Corporation) has finally adopted its budget for the year 1981-82;

(b) whether the said budget was sent to the Government of Bihar and West Bengal;

(c) if so, whether it is a fact that West Bengal Government did not accept that budget or place it before the West Bengal Legislative Assembly this year, as is usually done; and

(d) if so, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) and (b). Yes, Sir.

(c) and (d). Approval of the budget estimates for 1981-82 was an item on the agenda for the Damodar Valley Corporation meeting scheduled to be held on 27th February, 1981. This meeting, however, was deferred to 7th March, 1981 at the request of one of the Members. As Government of West Bengal asked for the printed budget for placement in West Bengal Assembly on 7th March, 1981, there was no alternative but to have the budget estimates approved by circulation. On receipt of approval from the Chairman and one of the Members, West Bengal Government was informed that the DVC's budget estimates for 1981-82 might be deemed as approved by the Corporation in terms of Rule 3 read with Rules 6 and 9 of the D.V.C. (Conduct of Business) Regulations, 1951. The Govt. of West Bengal, however, was of the view that the budget passed by circulation was not a properly approved budget. The approval of the budget by circulation was ratified later at a meeting of the Corporation held on 7th March, 1981.

मध्य प्रदेश में शीरे की उपलब्धता

6699. श्री सत्य नारायण जाटिया : क्या पेट्रोलियम, रसायन और उर्वरक मंत्री यह बताने की कृपा करेंगे कि :

(क) इस वर्ष मध्य प्रदेश में शीरा आधारित उद्योगों को बिये जाने के लिये मिलों एवं अन्य स्रोतों से शीरे की कितनी मात्रा मिलने की संभावना है ;

(ख) इन उद्योगों के लिये कुल कितने शीरे की आवश्यकता है और क्या मध्य प्रदेश सरकार ने इस मात्रा की सप्लाई के लिये केन्द्र सरकार से अनुरोध किया है और यदि हां, तो केन्द्र सरकार ने इसकी सप्लाई के लिए क्या प्रबन्ध किये हैं ; और

(ग) केन्द्र सरकार को इस मात्रा की सप्लाई किन राज्यों से की जानी है और क्या शीरा महाराष्ट्र में उपलब्ध किया जा सकता है ?

पेट्रोलियम, रसायन और उर्वरक मंत्री (श्री प्रकाश चन्द्र सेठी) : (क) से (ग) . केन्द्रीय शीरा बोर्ड की दिनांक 11-11-1980 की बैठक में मध्य प्रदेश सरकार ने यह रिपोर्ट दी थी कि शीरा वर्ष 1980-81 (नवम्बर-अक्तूबर) में शीरा का उत्पादन 14,000 टन तक होने की आशा है और उनकी मांग 33,000 टन तक होने की आशा है और इन प्रकार राज्य में लगभग 19,000 टन शीरे की कमी होगी। विभिन्न राज्यों में शीरे की मांग और उनकी उपलब्धता को ध्यान में रखते हुए मध्य प्रदेश को गुजरात से 10,000 टन शीरे का आवंटन किया गया। केन्द्रीय शीरा बोर्ड की उक्त बैठक में महाराष्ट्र सरकार द्वारा दिये गये अधिशेष शीरे के आंकड़ों को ध्यान में रखते हुए महाराष्ट्र से आंध्र प्रदेश और कर्नाटक को 32,500 टन शीरे का आवंटन किया गया।

Indian Films Banned in Dubai

6700. SHRI N. E. HORO:

SHRI K. MALLANNA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that several Indian films have been banned in Dubai; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI KUMUD-BEN M. JOSHI): (a) and (b). According to the information received from